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Title: Introduction of the Timely Filling of Vacancies in Central Public Sector Enterprises Bill, 2016.

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill to require the Central Government and the Public Enterprises Selection Board to make timely arrangements so that board-level vacancies in Central public sector enterprises are filled expeditiously.

माननीय सभापति : प्रश्न यह है ०:

"कि केन्द्रीय लोक क्षेत्र के उपक्रमों में बोर्ड-स्तरीय रिक्तियों को शीघ्र भरणे के लिए केन्द्रीय सरकार और लोक उद्यम चयन बोर्ड द्वारा समय पर प्रबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

प्रस्ताव स्वीकृत हुआ।

SHRI BAIJAYANT JAY PANDA: I introduce the Bill.